

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

Date : 02/08/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Gaurav Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant shall within a period of four weeks, as last chance file an application for deletion of name of deceased respondent No.2 from the array of the parties.

List again on 14.9.2016.

(M V RAMESH)
Registrar

MG